NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP	/CSP/CSA/TCSP/TCSA	A/NO. <u>59</u> /(MAH	1)/2012
	CORAM:	Present:	SHRI M. K. SHRAWAT MEMBER (J)
		SHI	RI V. NALLASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017			
NAME OI	F THE PARTIES: M/s. \	dath a knishing b	ropulses P. W.
	N OF THE COMPANIE ies Act 1956/2013/I &		OF THE
S. No.	NAME	DESIGNATION	SIGNATURE
^	Barrel Sara	Alunc L	Am to

COMMON ORDER

CSP 50/230-232/NCLT/MB/MAH/2017 CSP 51/230-232/NCLT/MB/MAH/2017 CSP 52/230-232/NCLT/MB/MAH/2017

Company Petitions allowed, vide separate order.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-M. K. SHRAWAT Member (Judicial)